

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:926
ANSWERED ON:04.03.2013
PORT LAND FOR MARINE POLICE STATION
Pradhan Shri Nityananda

Will the Minister of SHIPPING be pleased to state:

- (a) whether a proposal of Paradip port authorities for handing over of Paradip Port land for setting up of Marine Police Station at Paradip Port is pending with the Government;
- (b) if so, the details thereof along with the present status of the said proposal;
- (c) whether the said port land is required on strategic grounds; and
- (d) if so, the likely time-frame within which the required approval is likely to be conveyed to the Port authorities for setting up of the Marine Police Station?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (d) : On a reference from Government of Odisha, Ministry of Home Affairs (MHA), Govt. of India, had requested this Ministry to consider allotment of land measuring 45,000 sq ft. at Paradip Port on nominal rates for construction of a Marine police station. A suitable land has been identified after joint inspection conducted by Port authorities and local police. Paradip Port had informed the local police authorities that the identified land would be allotted on lease basis for a period of 30 years on payment of advance land premium and other charges totalling to Rs. 42,21,145/-. The State Government of Odisha approached MHA, Govt. of India to take up the matter with Ministry of Shipping for providing the land at a nominal rate. It would be possible to take a decision in the matter after the Land Policy Guidelines for lease/licence of land by Major Port Trusts are approved by the Government.